

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

CONTEMPT PETITION NO.170/00034/2020

IN

ORIGINAL APPLICATION NO.170/00265/2017

DATED THIS THE 18TH DAY OF AUGUST, 2020

CORAM:

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)
(On video conference from his residence at New Delhi)**

S. Nanjunda,
Aged about 57 years,
S/o Sanjappa,
Pointaman 'A'/Harihara,
Door No. 113/B, Railway Quarters
Harihara, Davanagere DistrictPetitioner

(By Advocate Shri B.S. Venkatesh Kumar - through video conference)

Vs.

1. Shri Ajay Kumar Singh
General Manager
South Western Railway,
Headquarters Office,
Gadag Road, Hubli 580 020

2. Shri A. Devasahayam
Additional Divisional Railway Manager
Mysore Division
South Western Railway, Mysore

3. Shri R. Prasad S. Ichangimat,
Senior Divisional Personnel Officer
Personnel Branch, Mysore Division
South Western Railway, MysoreRespondents

O R D E R (ORAL)
PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, learned counsel for the petitioner wishes to withdraw the present Contempt Petition with liberty to avail his remedy in accordance with law.

2. The Contempt Petition is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ksk/

Annexures referred by the petitioner in CP No. 170/00034/2020

Annexure-C1: Copy of the order dated 06.11.2018 in OA No. 265/2017

Annexure-C2: Copy of the representation dated 21.11.2018

Annexure-C3: Copy of the representation dated 04.02.2019

Annexure-C4: Copy of the representation dated 04.02.2019
